

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO. 321
TO BE ANSWERED ON 26.03.2018

Environment Clearance for Irrigation Projects in Maharashtra

* 321. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a number of proposals pertaining to irrigation in Maharashtra are pending with Government since 2011;
- (b) if so, the details thereof with reasons for not according clearance so far despite the fact that better irrigation facilities would have drastically improved the economic condition of farmers;
- (c) whether Government has fixed any time-line to examine proposals received from the State Government; and
- (d) by when forest clearances would be accorded to enable the State Government to take up their implementation?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) to (d) A Statement is laid on the Table of the House

Statement referred to in reply to parts (a) to (d) of Rajya Sabha Starred Question No.321 on “Environment clearance for irrigation projects in Maharashtra” raised by SHRI SAMBHAJI CHHATRAPATI to be answered on Monday, the 26th March, 2018.

(a) to (c) No irrigation project from Maharashtra is pending with the Ministry of Environment, Forest & Climate Change for environmental clearance (EC) since 2011. During the last 3 years and including current year, four (4) irrigation projects have been accorded environment clearance (EC). A list of these 4 projects is annexed. The proposals are processed for environment clearance as per the provisions under the Environment Impact Assessment Notification 2006, as amended from time to time. These projects are accorded environmental clearance after receiving requisite documents from the project proponent.

(d) The proposals for grant of forest clearance are being dealt with as per the provisions under the Forest (Conservation) Act, 1980 and the rules and regulations framed there-under. The status of forest clearance for five (5) number of projects received from Maharashtra is annexed.

Annexure

Reply to Rajya Sabha Starred Question No. 321 with respect to "Environment clearance for irrigation projects in Maharashtra" to be answered on 26.03.2018 raised by SHRI. SAMBHAJI CHHATRAPATI

(A) Status of Environmental Clearance of Irrigation Projects of Maharashtra

Sr.No.	Irrigation Project Details	Status of EC
1	Lower Tapi Lift Irrigation Scheme in District Jalgaon, Maharashtra by M/s. Tapi Irrigation Development Corporation, Government of Maharashtra	EC accorded on 25.3.2015
2	Krishna Marathwada Lift Irrigation Project in District Osmanabad, Maharashtra by M/s. GMIDC, Government of Maharashtra	EC accorded on 24.6.2015
3	Shirapur Lift Irrigation Project in District Solapur, Maharashtra by M/s. Water Resources Department, Government of Maharashtra	EC accorded on 22.12.2015
4	Lendi Major Irrigation (Interstate) Project in Nanded District of Maharashtra & Nizamabad District of Andhra Pradesh by M/s. Lendi Project Division, Godavari Marathwada Irrigation Development Corporation, Government of Maharashtra	EC accorded on 9.3.2016 & 13.5.2016

(B) Status of Forest Clearance of Irrigation Projects of Maharashtra

Sr.No.	Proposal Name	Status of FC
1	Construction of wedshet wave minor irrigation tank in favour of executive engineer, raigad irrigation division	Pending due to the restriction imposed by Hon'ble Supreme Court of India.
2	Proposed Water Lifting Scheme for "Resort and Health Farm with Organic Farming and Irrigation	Pending at Regional Office. Additional information has been received and under examination.
3	MI Tank at Mazgaon	Proposal is recently received at Regional office & file is under examination.
4	Diversion Of 94.95 Ha Of Forest Land For Construction Of VarkhedLendhe Barrage Medium Irrigation Project In District, Jalgaon, Maharashtra In Favour Of The Executive Engineer, Minor Irrigation Division, Jalgaon.	The Ad-hoc CAMPA has been requested to confirm the funds deposited in the account of Ad-hoc CAMPA.
5	Diversion of 8.75 for construction of Raperi Storage Tal. Karanja in favour of Executive Engineer, Minor Irrigation Division No.2 Karanja in Dist. Washim in Maharashtra.	The Ad-hoc CAMPA has been requested to confirm the funds deposited in the account of Ad-hoc CAMPA.
